(iii) Office of the A.E. Telecom. Trg. Centre.

(iv) Office of the A.E. RSAs Trg. Centre.

(v) Office of the A.O.T.R.

Investigation in the matter of Disappearance of P.S.P. Leader of West Bengal

2742. **Shri Hari Vishnu Kamath:**
Shri Surendranath Dwivedy:
Shri Nath Pai:
Shri Hem Barua:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 256 on the 2nd November, 1966 and state:

(a) whether the State Police have concluded their investigation in the matter of missing P.S.P. leader of West Bengal;

(b) if so, with what result; and

(c) if the investigation has been fruitless, whether Government propose to entrust the matter to their own agencies, as was done recently in the case of Shri Purushottam Kakodkar, the Goa Congress President?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The investigation of the case has been taken over from the Police by the State C.I.D. The Government of West Bengal have been requested to intimate the results of CID's investigation.

हिन्दी लागू करने वाली समिति

2743. **श्री प० ला० बारूपाल :**
श्री हुकम चन्द कछवाय :
श्री शिंकरे :
श्री यु० व० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय ने विभिन्न मंत्रालयों को यह आदेश दिये थे कि वे हिन्दी के अधिकाधिक प्रयोग के लिये हिन्दी लागू करने वाली समितियां बनायें;

(ख) यदि हां, तो उन समितियों को क्या काम सौंपे गये हैं;

(ग) क्या उनके मंत्रालय में भी ऐसी समिति स्थापित की गई है; और

(घ) यदि हां, तो अब तक इसकी कितनी बैठकें हुई हैं और उस समिति ने क्या सिफ़ारिशें की हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां ।

(ख) इन समितियों को समय-समय पर गृह-मंत्रालय द्वारा हिन्दी के बारे में जारी किये गये आदेशों को पूरी तरह लागू करना होता है ।

(ग) और (घ). गृह मंत्रालय में ऐसी किसी समिति की स्थापना को अभी तक आवश्यक नहीं समझा गया क्योंकि गृह मंत्रालय में अलग से एक विभाग स्थापित है जो हिन्दी के बारे में जारी किये गये आदेशों को लागू करने की दिशा में प्रगति की देखभाल के लिये उत्तरदायी है ।

हिन्दी सहायकों तथा अनुवादकों का सामान्य 'पूल'

2744. **श्री प० ला० बारूपाल :**
श्री हुकम चन्द कछवाय :
श्री शिंकरे :
श्री यु० व० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि हिन्दी सलाहकार समिति ने यह सिफारिश की है कि हिन्दी अनुवादकों तथा हिन्दी सहायकों का एक सामान्य 'पूल' बनाया जाये तथा हिन्दी अधिकारियों के पदों पर उनकी पदोन्नति करने के लिये विचार किया जाये; और

(ख) यदि हां, तो इस निर्णय के कब क्रियान्वित किये जाने की संभावना है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख). हिन्दी सलाहकार समिति ने केवल यह सिफारिश की है कि हिन्दी का काम करने वाले कर्मचारियों का एक समुदाय होना चाहिये । यह सिफारिश विचाराधीन है ।

हिन्दी स्टेनोग्राफर

2745. **श्री प० ला० बारूपाल** :
श्री हुकम चन्द कछवाय :
श्री शिकरे :
श्री य० श० सिंह :

क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दी सलाहकार समिति ने हिन्दी स्टेनोग्राफरों को अंग्रेजी स्टेनोग्राफरों के संवर्ग में शामिल करने की सिफारिश की है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण शुक्ल) : (क) यह सिफारिश हिन्दी सलाहकार समिति की उप-समितियों में से एक ने की थी ।

(ख) मामला विचाराधीन है ।

Nagaland Assam Boundaries

2746. **Shri Firodia**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have instituted an enquiry to find out whether or not the Nagas have occupied several thousands acres of land in Assam; and

(b) if so, the results thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Enquiries were made in the matter from the Governments of Assam and Nagaland. According to the Government of Assam, about 6000 acres of reserve forests in Assam have been encroached upon by Nagas but according to the Government of Nagaland, certain areas which have been under cultivation by Nagas since long are now being claimed by the Government of Assam. As stated in reply to the Unstarred Question No. 139 in the Lok Sabha on 2-11-66, the Chief Minister, Nagaland, has written to the Prime Minister, inviting attention to this matter and suggesting the appointment of a boundary commission. This matter is under consideration.

Oil Prospecting at Cochin

2747. **Shri Firodia**: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Government have concluded an agreement with M/s. Philips Petroleum of U.S.A. for oil prospecting at Cochin;

(b) whether the terms of agreement are considered to be very unfavourable to India;

(c) whether it is also a fact that the price to be paid for crude is much higher, looking to the declining price trends; and

(d) if so, the reasons which compelled Government to conclude such an agreement?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) to (d). Do not arise.

Security of Officers at Parliament Street

2748. **Shri Firodia**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that security and protection to Government and non-Government offices located in